

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:959
ANSWERED ON:03.03.2010
SUSTAINABLE COASTAL ZONE PROTECTION REGULATION
Tarai Shri Bibhu Prasad

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is considering a proposal to bring in a Sustainable Coastal Zone Protection Regulation (SCZPR);
- (b) if so, the aims and objectives thereof; and
- (c) the time by which such regulation will be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) & (b) : The Government has initiated steps to implement the recommendations made by Prof. M. S. Swaminathan Committee in its report "Final Frontier" dated 16.7.2009 for strengthening of the Coastal Regulation Zone Notification, 1991. The steps include drafting of a Sustainable Coastal Zone Protection Notification with an objective to protect the livelihood of local communities and promoting sustainable development in the coast.

(c) : The draft Sustainable Coastal Zone Protection Notification for inviting suggestions and objections from stakeholders, in accordance with the Environment (Protection) Act, 1986 is aimed to be issued in March, 2010.